### COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# R.P. NO. 4 OF 2017 IN APPEAL NO. 338 OF 2016

Dated: 17<sup>th</sup> July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of:

Madhya Pradesh (M.P.) Power

Management Co. Ltd. ....Review Petitioner (s)

Vs.

M.P. Biomass Energy Developers

Association & Ors. .... Respondent (s)

Counsel for the Review Petitioner (s): Mr. Purushaindra Kaurav, Sr. Adv.

Mr. Nitin Gaur

Ms. Anuradha Mishra

Mr. G.L. Pandey

Counsel for the Respondent(s): Ms. Swapna Seshadri

Ms. Saloni Sahethi

### <u>ORDER</u>

List the matter on 18.07.2017

( I. J. Kapoor ) Technical Member ( Justice Ranjana P. Desai ) Chairperson

pr/mk